

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2237
ANSWERED ON 12TH FEBRUARY, 2026**

EMERGENCY CARE FACILITIES ON NATIONAL HIGHWAYS

2237. SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details regarding the list of emergency medical and trauma care infrastructure proposed under consideration and presently operational along national highways across country, State-wise, especially in Andhra Pradesh;

(b) the details regarding the total number of beneficiaries (male, female and others) assisted through such emergency and trauma care facilities along national highways during the last five years, year-wise and State-wise, especially in Andhra Pradesh; and

(c) the details regarding the funds allocated, sanctioned, released and utilised for establishment, operation and upgradation of emergency care facilities on national highways, scheme-wise and year-wise?

ANSWER

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)**

(a) to (c) Government in the Ministry of Health & Family Welfare has implemented the National Programme for Prevention & Management For Trauma and Burn Injuries. Under the Programme, the Government has taken initiatives towards assisting States/UTs including Andhra Pradesh in setting up of Trauma Care Facilities along the highways with an overall objective to bring down preventable deaths due to road

accidents by developing a pan-India trauma care network at every 100 km.

National Highways Authority of India (NHAI) deploys Basic Life Support (BLS) ambulances along certain National Highways wherein trained Emergency Medical Technicians (EMTs)/paramedic staff/Nurses are provisioned, on completed corridors of National Highways (NHs). Further to augment its incident management, a Memorandum of Understanding (MoU) has been signed with HLL Lifecare Limited for deployment of BLS Ambulances, mapping of health facilities and training of incident management staff as well as capacity building of Toll Plaza staff.

The coordination mechanism with States/UTs within the Scheme has been designed by integrating the existing technological platforms i.e. Electronic Detailed Accident Report (eDAR) and Transaction Management System (TMS) of Ayushman Bharat Pradhan Mantri Jan Aarogya Yojana (AB PM-JAY) being implemented by National Health Authority (NHA). To ensure timely treatment of road accident victims caused by use of motor vehicles, convergence of TMS with Emergency Response Support System (ERSS) / 112 is undertaken and the guidelines notified vide S.O. 2489(E) dated the 4th June, 2025, advised States/UTs to ensure identification, mapping and strengthening of the ambulance ecosystem and its convergence with 112.

No separate fund allocation for establishment, operation and upgradation of emergency care facilities on NHs has been made other than the sanctioned in the total project cost of the respective National Highway Project. However, works on NHs are carried out as per standards, guidelines, manual, code of practice of Indian Roads Congress as well as specifications for Road and Bridge Works which addresses all identified road safety issues.
